

Declaration of Asset and Liabilities

Year:- DEC 2011

I, **KRISHNA KUMAR RISHI**, Son of **SHRI TARNI RISHI**, aged 36 years, belonging to RASADH,PS-BANMANKHI,DIST-PURNEA,working.as-M.L.A give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents*:

Notes:

A. Details of movable assets

Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	DESCRIPTION	SELF	Wife (Name) Urmila Devi	Dependent-1 Neeraj Kumar	Dependent-2 Sonam kumari	Dependent-3 Shabnam kumari	Dependent-4 Sangam kumari
(I)	Cash	50,000.00	Nil	Nil	Nil	Nil	Nil
(II)	Deposit In Banks, Financial Institutions & Non-Banking Financial Companies	Attached Annexure-A	Nil	Nil	Nil	Nil	Nil
(III)	Mutual Funds, Bonds, Debentures and Shares in Companies.	Nil	Nil	Nil	Nil	Nil	Nil
(IV)	Other Financial Instruments, NSS, Postal Post Office - Monthly Income Scheme Savings. UC etc Post Office - Lic Policies	Attached Annexure-B	Attached Annexure-C	Nil	Nil	Nil	Nil
(V)	Motor Vehicles (Details of make, etc.)	Attached Annexure-D	Nil	Nil	Nil	Nil	Nil
(VI)	Jewellery (Detail of Weight & Value)	Gold-50g,1,42,500.00	Gold-100g Silver-300g 2,42,250.00	Nil	Nil	Nil	Nil

Other assets, such as values of claims/Interest (value more than Rs. 10,000)	Attached Annexure-E	Nil	Nil	Nil	Nil	Nil
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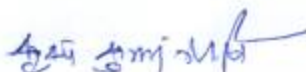
Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non-listed companies should be given.

* Dependent here means a person substantially dependent on the income of the employee.

B Details of Immovable assets

	DESCRIPTION	SELF	Wife	Dependent -	Dependent -	Dependent	
dd(I)	Agricultural Land Location-(s) Survey (Khata) number (s) Extent (Total measurement) Current market value	Attached Annexure-F	Nil	Nil	Nil	Nil	Nil
(II)	Non-Agricultural Land Location(s) Survey (Khata) number(s) Extent (Total measurement) Current market value	Nil	Attached Annexure-G	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial & Residential) Location: Residential (a) & (b) Survey (Khata) number(s) Extent (Total measurement) Current market value	Attached Annexure-H	Attached Annexure-I	Nil	Nil	Nil	Nil
(iv)	House/Apartments etc. Location: Survey number(s) Extent (Total measurement) Current market value	Nil	Nil	Nil	Nil	Nil	Nil
(v)	Others Such as interest in Property	Attached Annexure-J	Nil	Nil	Nil	Nil	Nil

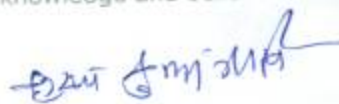
I give herein below the details of my liabilities/overdues to public financial institution and



government dues:

Sl.	DESCRIPTION	Name & Address of Bank/ Financial Institution(s)/ Department(s)	Amount Outstanding as on 31.12.2011
(a) (i)	loans from Banks:	Nil	Nil
(ii)	Loans from Financial Institutions.	FINANCE DEPARTMENT (BIHAR GOV)	4,90,000.00 (Aprox)
(iii)	Government dues :-		
	Other than income tax and	Nil	Nil
	Wealth tax ,	Nil	Nil
(b) (i)	Income Tax including surcharge [also indicate the assessment year up to which income tax returned filed. Give also Permanent Number (PAN)]	PAN - BAYPR1719N	Nil
(ii)	Wealth Tax (also indicate the assessment year up to which wealth tax returned filed).	Nil	Nil
(iii)	Sales Tax (Only in case of proprietary business)	Nil	Nil
(iv)	Property Tax	Nil	Nil

I hereby declare that the above details are true to the best of my knowledge and belief.



Signature

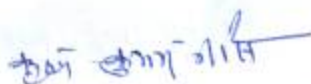
Name-Krishna Kumar
Rishi (M.L.A.)

Constituency-
Banmankhi-59

Place: Banmankhi, Purnia

Date: 23. 12. 011.

Address-At+P.O-
Rasadh,
P.S-Banmankhi
Dist-Purnia



ANNEXURE - A

1. Central Bank of India, Banmankhi, Purnia

A/c No - 2005952280

Amount - 1800.00

2. State Bank of India, Bidhan Shabha Patna

A/c No - 10839463983

Amount - 81,235.00

3. State Bank of India, Banmankhi Purnia

A/c No - 31449561251

Amount - 1000.00

4. Indian Bank Purnia

A/c No - 925855548

Amount - 2000.00

ANNEXURE - B

1. LIC POLICY

Policy No 523594203

S.A 3,00,000.00

Mode 14027.00 Half Yearly

2. LIC POLICY

Policy No 522919464

S.A 1,00,000.00

Mode 306.00 Quarterly

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ANNEXURE - C

1 LIC POLICY

Policy No	524441927
S.A	1,00,000.00
Mode	5,660.00 Yearly

ANNEXURE - D

1. Bolero SLX , Model 2006

Reg. No	BR 11D 5915
Value	2,26,295.00

2. Motorcycle

Reg. No	BR 11C 8615
Value	2000.00

3. Scorpio VLX , Model 2011


Reg. No	BR 01 BB 8001
Value	10,70,007.00

ANNEXURE - E

1. One Rifle- 315 Bore

Value	75,000.00
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ANNEXURE - F



ANNEXURE - F

1. Anchal	:	Banmankhi
Mauza	:	Rasadh
Khata No	:	203
Khashra No	:	932
Rakwa	:	0.21 Dcc
2. Anchal	:	Banmankhi
Mauza	:	Rasadh
Khata No	:	544
Khashra No	:	963
Rakwa	:	0.23 Dcc
3. Anchal	:	Banmankhi
Mauza	:	Rasadh
Khata No	:	526, 203
Khashra No	:	960, 933, 935, 932
Rakwa	:	0.83 Dcc
4. Anchal	:	Banmankhi
Mauza	:	Kajhi Hirday Nagar
Khata No	:	269, 544
Khashra No	:	961, 962
Rakwa	:	0.53 Dcc
5. Anchal	:	Banmankhi
Mauza	:	Harimuri
Khata No	:	81
Khashra No	:	18, 19, 54, 55
Rakwa	:	2.63 Dcc
Total Value (1 to 5)		9 Lacs Aprox

1/3 Share on the above properties value aprox Rs. 3 Lacs.

for am up

ANNEXURE - G

1. Anchal : Banmankhi
Mauza : Pir Ali Chakla
Khata No : 81
Khashra No : 131
Rakwa : 0.14 Dcc
Value : 4,10,430.00
2. Anchal : Purnia East
Mauza : Madhubani
Khata No : 83
Khashra No : 131
Rakwa : 0.10 Dcc 500 Sqr Kari
Value : 9,36,804.00
3. Anchal : Banmankhi
Mauza : Makhnaha
Khata No : 115
Khashra No : 1028, 1029
Rakwa : 1.82 Dcc
Value : 4,23,631.00

ANNEXURE - H

1. Two Building Residential at Rasadh, Banmankhi, Purnia

- Room (Pakka) : 09 Nos.
Room (Kacha) : 02 Nos.
Value : 14,00,000.00

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ANNEXURE - I

1. Building Residential at Banmankhi, Purnia

Room	:	04 Nos.
Value	:	2,50,000.00

ANNEXURE - J

1.	Cattle	:	08 Nos
	Value	:	1,25,000.00

डा. प्रमोद कुमार